

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)

Date : 8th June, 2016
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 318/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person
2.	M.A. No. 587/2016 in Contempt Application No. 02/2016 in O.A. No. 124/2014	Money Goel Vs. MoEF & Ors.	Ms.Sakshi Popli, Adv. for Applicant in M.A.
3.	M.A. No. 593/2016 & M.A. No. 594/2016 in Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Ms. Sakshi Popli, Adv. for Applicant in M.A. No. 593/2016 Mr. Sarad K. Sunny, Adv. for Applicant in M.A. No. 594/2016

For orders, cause list and other information please visit our website: www.greentribunal.gov.in